

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : RRP Housing Pvt Ltd
PETITION NUMBER : TCP/70/IB/2017
APPLICATION NUMBER : a) IA(IBC)/1044(CHE)/2024
b) IA(IBC)/749(CHE)/2023

ORDER

117)(a) IA(IBC)/1044(CHE)/2024 in TCP/70/IB/2017

Ms.Priya S Anand, Liquidator is present in person.

This IA has been filed to take on record the 19th Progress Report for the quarter ended 31.03.2024 and Audited receipts and payments account for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1044(CHE)/2024 is accordingly disposed off.

117)(b) IA(IBC)/749(CHE)/2023 in TCP/70/IB/2017

Ld. Counsel Mr. G.K. Aneesh for the Applicant. Ld. Counsel Mr. N.V. Balaji for R1 and R2. Ms.Priya S Anand, Liquidator is present in person.

In this case the Applicant sought adjournment as the senior counsel is not available and the reply has been served only yesterday.

R1 and R2 is given time to file physical copy within a week.

Two weeks time allowed to file rejoinder.

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List the application for hearing on **25.06.2024**.

RAVICHANDRAN RAMASAMY
Member (Technical)

JYOTI KUMAR TRIPATHI
Member (Judicial)

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